

O.I.H.

**GOVERNMENT OF INDIA
MINISTRY OF HOUSING AND URBAN AFFAIRS
LOK SABHA
UNSTARRED QUESTION NO. 1290
TO BE ANSWERED ON FEBRUARY 09, 2023**

SWACHH BHARAT MISSION - URBAN

NO. 1290. SHRI DIPSINH SHANKARSINH RATHOD

Will the Minister for HOUSING AND URBAN AFFAIRS be pleased to state:

- (a) the action being taken to replace manhole with machine-hole under the Swachh Bharat Mission-Urban; and**
- (b) the steps taken by the Government towards garbage-free cities in the country?**

ANSWER

**THE MINISTER OF STATE IN THE
MINISTRY OF HOUSING AND URBAN AFFAIRS
(SHRI KAUSHAL KISHORE)**

(a): For replacing manhole with machine hole, additional central assistance is provided under SBM-U 2.0 for procurement of mechanized (Desludging/cleaning equipment), training of SafaiMitras, capacity building and public awareness. Details of cities who have adopted mechanized cleaning as reported on the SBM portal till date are annexed.

(b): For achieving the vision of “Garbage Free Cities” the following initiatives are being taken under Swachh Bharat Mission-Urban (SBM-U) 2.0:-

(i). implementing source segregation, door-to-door collection & transportation and processing of all municipal waste;

(ii). remediating all legacy waste dumpsites;

(iii). promoting processing of municipal solid waste, including Construction & Demolition (C&D) waste;

(iv). creation of awareness and large scale citizen outreach to create ‘Jan Andolan’ and institutionalize ‘Swachh’ behaviour;

(v). creating institutional capacity to effectively implement programmatic interventions to achieve mission objectives.

Annexure referred in reply to part (a) of Lok Sabha Unstarred Que. No. 1290 due for reply on 09.02.2023 regarding “Swachh Bharat Mission-Urban”

| State/Union Territory | No. of Cities having adopted mechanized cleaning |
|--------------------------------------|---|
| Andaman & Nicobar Islands | 1 |
| Andhra Pradesh | 7 |
| Bihar | 2 |
| Chandigarh | 1 |
| Chhattisgarh | 169 |
| Delhi | 3 |
| Gujarat | 57 |
| Haryana | 1 |
| Himachal Pradesh | 3 |
| Jammu & Kashmir | 37 |
| Jharkhand | 4 |
| Karnataka | 31 |
| Ladakh | 1 |
| Madhya Pradesh | 173 |
| Maharashtra | 58 |
| Mizoram | 1 |
| Odisha | 11 |
| Punjab | 7 |
| Rajasthan | 12 |
| Tamil Nadu | 33 |
| Telangana | 23 |
| Uttar Pradesh | 398 |
| Uttarakhand | 5 |
| Grand Total | 1038 |

(Source : Swachhatam Portal as on 06.02.2023)